GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 915 TO BE ANSWERED ON 28.07.2025

REVISION IN THE CEILING OF ANNUAL PROCUREMENT UNDER PUBLIC PROCUREMENT POLICY

915. SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government intends to increase the 4 per cent ceiling of procurement exclusively reserved for Micro & Small Enterprises (MSEs) owned by SC/ST and 3 per cent for MSEs owned by Women entrepreneurs;
- (b) if so, the timeline by when such revision shall take place; and
- (c) if not, the reasons for non revision of the same?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Ministry of MSME, Government of India vide Gazette Notification No. S.O. 581(E), dated 23rd March, 2012 notified the Public Procurement Policy for Micro and Small Enterprises (MSEs), Order, 2012. The Policy (as amended in 2018) mandates 25% annual procurement from MSEs by Central Ministries/Departments/Central Public Sector Enterprises (CPSEs), including 4% from MSEs owned by SC/ST and 3% from MSEs owned by Women entrepreneurs. The Policy is revised from time to time, based on requirement and stakeholder consultation.

All possible efforts are being taken by the Ministry to achieve sub-targets earmarked for SC/ST and women owned enterprises. In the last five years, procurement from MSEs owned by SC/ST entrepreneurs increased by nearly five times and procurement from MSEs owned by women entrepreneurs increased by around eight times.
